

1	2	3	4
14.	Odisha	279	0
15.	Punjab	1	1
16.	Rajasthan	7670	0
17.	Tamil Nadu	0	0
18.	Telangana	1174	0
19.	Uttar Pradesh	180	73
20.	Uttarakhand	2	0
21.	West Bengal	251	1124
22.	Arunachal Pradesh	0	0
23.	Assam	128	424
24.	Manipur	0	0
25.	Meghalaya	0	0
26.	Mizoram	0	0
27.	Nagaland	0	0
28.	Sikkim	0	0
29.	Tripura	0	0
30.	Andaman and Nicobar Islands	0	0
31.	Chandigarh	0	0
32.	Dadra and Nagar Haveli	0	0
33.	Daman and Diu	0	0
34.	Lakshadweep	0	0
35.	Puducherry	0	0
TOTAL		14133	1991

**Nirmal Bharat Abhiyan**

†3390. DR. VIJAYLAXMI SADHO: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of villages where 'Nirmal Bharat Abhiyan' is being implemented by the Ministry in Madhya Pradesh and since when it is being implemented;

†Original notice of the question was received in Hindi.

(b) the details of the amount allocated and incurred in the said villages, State-wise; and

(c) whether all the rural families of the identified villages availed hundred per cent benefit of the scheme and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI UPENDRA KUSHWAHA): (a) At the Central level, the Nirmal Bharat Abhiyan (NBA) is sanctioned/implemented taking district as a unit. All the villages in a district are supposed to be covered under the programme. Till date 50 District Project Implementation Plans (PIP) for implementation of the sanitation programme have been sanctioned in Madhya Pradesh, the details are given in the Statement-I (*See* below).

(b) The details of State/UT-wise central fund released and expenditure till date under NBA is given in the Statement-II (*See* below).

(c) No Sir. Number of Individual household latrines constructed under Total Sanitation Campaign (TSC)/Nirmal Bharat Abhiyan (NBA) in Madhya Pradesh, district-wise is given in the Statement-III.

***Statement-I***

*The details of District Project Implementation Plan (PIP) for implementation of the sanitation programme sanctioned in MP*

Sl. No.	District	Date of sanction of PIP
1.	Alirajpur	04.08.2010
2.	Anuppur	13.08.2007
3.	Ashoknagar	13.08.2007
4.	Balaghat	24.07.2003
5.	Barwani	24.07.2003
6.	Betul	29.01.2002
7.	Bhind	24.07.2003
8.	Bhopal	20.02.2003
9.	Burhanpur	13.08.2007
10.	Chhatarpur	24.07.2003
11.	Chhindwara	20.02.2003

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Sl. No.	District	Date of sanction of PIP
12.	Damoh	24.07.2003
13.	Datia	24.07.2003
14.	Dewas	24.07.2003
15.	Dhar	24.07.2003
16.	Dindori	24.07.2003
17.	Guna	24.07.2003
18.	Gwalior	30.08.2000
19.	Harda	24.07.2003
20.	Hoshangabad	30.08.2000
21.	Indore	13.02.2003
22.	Jabalpur	24.07.2003
23.	Jhabua	24.07.2003
24.	Katni	24.07.2003
25.	Khandwa (East Nimar)	23.04.2002
26.	Khargone	24.07.2003
27.	Mandla	12.03.2003
28.	Mandsaur	13.02.2003
29.	Morena	24.07.2003
30.	Narsinghpur	30.08.2000
31.	Neemuch	24.07.2003
32.	Panna	24.07.2003
33.	Raisen	30.08.2000
34.	Rajgarh	23.04.2002
35.	Ratlam	24.07.2003
36.	Rewa	13.02.2003
37.	Sagar	24.07.2003
38.	Satna	24.07.2003
39.	Sehore	30.08.2000

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Sl. No.	District	Date of sanction of PIP
40.	Seoni	02.05.2003
41.	Shahdol	24.07.2003
42.	Shajapur	24.07.2003
43.	Sheopur	24.07.2003
44.	Shivpuri	24.07.2003
45.	Sidhi	24.07.2003
46.	Singrauli	04.08.2010
47.	Tikamgarh	13.02.2003
48.	Ujjain	02.05.2003
49.	Umaria	24.07.2003
50.	Vidisha	24.07.2003

***Statement-II***

*State/UT-wise central fund released and expenditure as on 7.8.2014 under NBA*

(₹ in crore)

Sl. No.	State/UT	Central share released	Central share expenditure
1.	Andhra Pradesh	940.53	808.82
2.	Arunachal Pradesh	43.73	39.76
3.	Assam	581.91	503.92
4.	Bihar	1131.28	905.07
5.	Chhattisgarh	340.80	298.23
6.	Dadra and Nagar Haveli	0.03	0.02
7.	Goa	1.72	1.50
8.	Gujarat	399.36	363.56
9.	Haryana	242.32	153.16
10.	Himachal Pradesh	117.98	101.07
11.	Jammu and Kashmir	156.73	140.39
12.	Jharkhand	343.62	259.19

Sl. No.	State/UT	Central share released	Central share expenditure
13.	Karnataka	544.70	477.76
14.	Kerala	145.99	125.96
15.	Madhya Pradesh	1625.63	1167.86
16.	Maharashtra	721.82	691.57
17.	Manipur	69.46	54.46
18.	Meghalaya	192.59	123.98
19.	Mizoram	42.07	33.04
20.	Nagaland	54.19	54.29
21.	Odisha	516.77	376.42
22.	Puducherry	0.95	0.79
23.	Punjab	29.22	19.33
24.	Rajasthan	428.57	356.45
25.	Sikkim	20.98	17.24
26.	Tamil Nadu	912.09	760.05
27.	Tripura	71.85	57.00
28.	Uttar Pradesh	2092.48	1820.28
29.	Uttarakhand	88.40	84.61
30.	West Bengal	923.74	813.66
	TOTAL	12781.52	10609.46

**Statement-III**

*District-wise number of Individual Household Latrines (IHHLs) constructed under TSC/NBA in Madhya Pradesh as on 7.8.2014*

Sl. No.	District	No. of Individual Household Latrines (IHHLs) constructed
1.	Alirajpur	105891
2.	Anuppur	129516
3.	Ashoknagar	79547
4.	Balaghat	255284

Sl. No.	District	No. of Individual Household Latrines (IHHLs) constructed
5.	Barwani	148576
6.	Betul	118583
7.	Bhind	54258
8.	Bhopal	80374
9.	Burhanpur	97910
10.	Chhatarpur	104634
11.	Chhindwara	202052
12.	Damoh	103785
13.	Datia	59233
14.	Dewas	184015
15.	Dhar	286522
16.	Dindori	122225
17.	Guna	102343
18.	Gwalior	126761
19.	Harda	78291
20.	Hoshangabad	160540
21.	Indore	172880
22.	Jabalpur	207487
23.	Jhabua	187411
24.	Katni	151180
25.	Khandwa (East Nimar)	169028
26.	Khargone	263189
27.	Mandla	136578
28.	Mandsaur	193978
29.	Morena	148424
30.	Narsinghpur	133780
31.	Neemuch	136283

Sl. No.	District	No. of Individual Household Latrines (IHHLs) constructed
32.	Panna	114736
33.	Raisen	201651
34.	Rajgarh	195155
35.	Ratlam	161492
36.	Rewa	282794
37.	Sagar	239301
38.	Satna	284299
39.	Sehore	173393
40.	Seoni	187101
41.	Shahdol	170573
42.	Shajapur	177136
43.	Sheopur	77879
44.	Shivpuri	149758
45.	Sidhi	134865
46.	Singrauli	100398
47.	Tikamgarh	98307
48.	Ujjain	207625
49.	Umari	125237
50.	Vidisha	167795
TOTAL		7750053

**Plan for pure drinking water**

†3391. SHRI LAL SINH VADODIA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of villages in Gujarat, Rajasthan and Goa where pure drinking water is available;

(b) the number of villages in these States where pure drinking water is not available even today, State-wise;

†Original notice of the question was received in Hindi.